

Minister inaugurated 15th Appreciation Course in Legislative Drafting

Minister of Law and Justice, **Dr. Ashwani Kumar** inaugurated the 15th Appreciation Course in Legislative Drafting conducted by the Institute of Legislative Drafting and Research (ILDR) functioning under the Legislative Department, Ministry of Law and Justice, on 4th March, 2013 at ILDR, 440 'A' Wing, Shastri Bhawan, New Delhi. The Course will continue till 15th March, 2013.

Inaugurating the Course, the Minister stressed the need to draft laws in simple language easily understandable by the public. Unambiguous legal provisions would go a long way in safeguarding the constitutional and other legal rights of the common man. **Dr. Ashwani Kumar** pointed out that some of the laws are not worded in plain language and the time given to the Legislative Counsel who drafts Government Bills is less than required. Hon'ble Minister emphasised the advantages of drafting of laws without haste as it would certainly affect quality.

Shri P. K. Malhotra, Secretary, Legislative Department welcomed the Minister. **Dr. Sanjay Singh**, Additional Secretary & Course Director and other senior officers in the Legislative Department attended the function.

Twenty five middle level officers from various administrative Ministries and Departments are attending the two weeks' course. This Course would equip the officers to know the intricacies involved in the drafting of Bills, Ordinances, Regulations and Subordinate Legislation being undertaken in the Department.